

DIVISION BENCH

O-120

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/52(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2021, 10:30 A.M

Name of the Company	STAR CARRIERS Vs. SIMPLEX INFRASTRUCTURES LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Operational Creditor

Mr. Rohit Sharma, PCS

ORDER

Mr. Rohit Sharma, Ld. Authorised Representative for the Operational Creditor present.

At the request of Ld. Authorised Representative appearing for the Petitioner, CP(IB)/52(KB)2020 is dismissed as withdrawn. File be consigned to record.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**